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15.49 ½ hrs.

Title: Introduction of the Constitution (Amendment) Bill, 2001 (Amendment of article 16).

SHRIMATI RENUKA CHOWDHURY (KHAMMAM): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

The motion was adopted.

SHRIMATI RENUKA CHOWDHURY : I introduce the Bill.

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